

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/36/2017
NAME OF THE PETITIONER(S) : P.S SASIDHARAN
NAME OF THE RESPONDENT(S) : PAMBA ELECTRONIC SYSTEMS PVT LTD & 4 ORS
UNDER SECTION : 241/242

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

B. CHARI S. DMS

Counsel for Respondents

B. Chari

P. Stella Mary
(for) K. Moorthy

Counsel for Petitioner

P. Stella Mary

ORDER

Counsels representing both the parties are present. Counsel for respondents stated that the parties are not willing to settle the matter in relation to the proposal put forth by the petitioner and was prepared to make submissions. Counsel for petitioner also prayed for time for making submissions. Time is enlarged at their request finally. Put up on 27.02.2018.

sd/-
(S VIJAYARAGHAVAN)
Member(Technical)

sd/-
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc